

National Company Law Tribunal

Allahabad Bench

CP NO 32/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

NAME OF THE COMPANY: M/s Carpo Electronic Ltd & Bakers Agrifoods Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 391/394 of Company act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Siddharth singhal	Advocate	Petitioner	S. Singhal
2.	M. K Bagri	on behalf	RDC NAL on behalf	2/3/17

Order dated 02.03.2017

CP NO 32/ 2016 M/S Carpo electronic Ltd.

The case is fixed today for appearance of parties. Mr. Singhal represent the company petitioner and Shri M.K. Bagri represent office of RD. It is informed that the present case is on second motion stage and the report of RD is stated to have been filed but the counsel of company petition did not received a copy of such report/affidavit.

The registry of this tribunal also informed that report of RD is not found to be filed. The affidavit of RD is still awaited. Such may be verified from record in case not yet filed. A Liberty is granted for filing the same.

The Matter be listed on 05.04.2017.

H.P Chaturvedi (Judicial Member)

02/03/2017

Dated 02.03.2017